**GOVERNMENT OF MANIPUR**
**SECRETARIAT: MAHUD DEPARTMENT**

*****

**ORDERS**

Imphal, the 4th May, 2026

**No.BRD-301/1/2021-MAHUD-MAHUD:** In supersession of all earlier orders issued in this regard and in exercise of the powers conferred under Section 4 of the Lainingthou Sanamahi Temple Act,1976, as amended from time to time, the Governor of Manipur is pleased to constitute the Lainingthou Sanamahi Temple Board, consisting of the following members:

| | | |
|---|---|---|
| 1 | Shri Yumnam Khemchand Singh, Hon'ble Chief Minister of Manipur | President |
| 2 | Shri Lourembam Rameshwor Meetei, Hon'ble MLA Keirao A/C | Vice-President |
| 3 | Shri Chanam Nabachandra Meitei, Chanam Sandrok Mamang Leikai | Vice-President |
| 4 | Shri Sandham Gandharaj, Kyamgei Mayai Leikai | Member Secretary |
| 5 | Shri Potsangbam Tomba, Singjamei Chingamakha Ningthoujam Leikai | Member |
| 6 | Shri Konthoujam Nanda, Arapti Awang Leikai | Member |
| 7 | Shri Thangjam Sanjoy, Haraorou | Member |
| 8 | Shri Ngangom Surchandra Meitei, Sagolband Tera Lukram Leirak | Member |
| 9 | Shri Koijam Shamjoy, Kyamgei Mamang Leikai | Member |
| 10 | Shri Khangembam Tomba, Chandrakhong Mathak Leikai | Member |
| 11 | Deputy Commissioner, Imphal West | Ex-Officio Member |

2. The term of the Board shall be for a period of 5(five) years from the date on which the constitution of the Board is notified in the Official Gazette.

By Orders & in the name of the Governor,

04/05/2026

**(Sharath Chandra Arroju)**
Additional Secretary (MAHUD),
Government of Manipur

**Copy to**:

1. Secretary to Hon'ble Governor of Manipur, Raj Bhawan.
2. Secretary to Hon'ble Chief Minister, Manipur.
3. SO to Chief Secretary, Government of Manipur.
4. APS to Principal Secretary (MAHUD), Government of Manipur.
5. All Members of Lainingthou Sanamahi Temple Board.
6. Director, Printing & Stationery, Manipur. *It is kindly requested to publish the above notification in the Manipur Extra Ordinary Gazette.*
7. Director (MAHUD), Manipur
8. Relevant file/Guard file.